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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.142/BB/20 17	-	Admission	252(3)	Saraansh Software Solutions Pvt. Ltd.

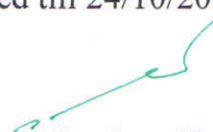
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	B.M. Sudeesh of ROOPACHRI A Advocate 9845012379.	Appellants	B. M. Sudeesh Roopa Sudeesh
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ORDER

Counsel for Petitioner Company is present. Matter is listed today for admission. Counsel for Petitioner is directed to supply the information required by the registry. Time granted till 24/10/2017.


Member (T)


Member (J)